

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. C.P. (IB)-1160/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES:           The Canara Bank Limited

Vs.

Ashvi Developers Private Limited

**Appearance:**

For the Petitioner: Adv. Ruchita Jain i/b MDP

For the Respondent: None appeared.

SECTION 7 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

None appeared for the Corporate Debtor. One last and final opportunity is granted to the Corporate Debtor to file reply after serving a copy on the other side within two weeks failing which the Respondent's right to file reply shall stand forfeited. List on **03.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)